

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
13-02-2024 AT 10:30 AM**

**IA(CA) 15/2024 in CP No. 65/241/HDB/2023**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mr. Shiva Prasad Rao Muvva & Others

...Petitioner

**VS**

M/s. Matrudharani Projects Private Limited & 2 others

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**CP No. 65/241/HDB/2023**

Learned PCS Mr Vikas Reddy, for respondent present through Video Conference. Learned Counsel Smt Kavitha Rani, for Applicant present physically. Learned counsel for respondents stated that counter of all the respondents filed and signed by all the respondents. Copies served. Rejoinder also filed. Thus, pleadings in the company petition are completed. Let the petitioner to serve a copy of the rejoinder on the respondent. Matter adjourned to 14.02.2024.

**IA(CA) 15/2024**

Learned PCS Mr Vikas Reddy, for respondent present through Video Conference. Learned Counsel Smt Kavitha Rani, for Applicant present physically. Matter passed over.

Matter called again. Matter adjourned to 14.02.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**